

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.356/95

Dated this the 23rd day of July, 1996.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.K.Surendran,
Passenger Guard,
Station Superintendent's Office,
Southern Railway, Ernakulam.
2. S.Karthikeyan,
Passenger Guard,
Station Superintendent's Office,
Southern Railway,
Trivandrum.
3. R.Gopalakrishnan,
Passenger Guard,
Station Superintendent's Office,
Southern Railway, Trivandrum. ..Applicants

(By Advocate Mr.V.R.Ramachandran Nair)

vs.

1. Union of India represented by
the Secretary,
Ministry of Railways,
New Delhi.
2. The Railway Board represented
by its Chairman,
New Delhi.
3. The General Manager,
Southern Railway,
Madras.
4. The Divisional Personnel Officer,
Southern Railway,
Trivandrum.
5. P.K.James,
Passenger Guard,
Station Superintendent's Office,
Southern Railway,
Ernakulam.
6. E.M.Joseph,
Passenger Guard,
Station Superintendent's Office,
Southern Railway,
Quilon. .. Respondents

(By Advocate Mr.Thomas Mathew Nellimootil (represented)

Mr.K.M.Anthru for R.5)

: 2 :

The application having been heard on 23rd July, 1996, the Tribunal on the same day delivered the following:

ORDER

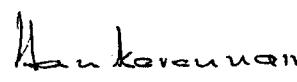
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicants submits that applicants have been promoted as Mail Guards since the filing of the application and that the application has become infructuous. Recording the submission we dismiss the application as infructuous. Parties will suffer their costs.

Dated the 23rd July, 1996.


P.V. VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/23.7